

(d) RBI have been impressing upon the banks to strengthen their credit appraisal machinery and exercise close supervision and control over advances, to contain growth in establishment expenses and improve staff productivity, ensure better yield on investments and improve cash management. The banks have also been advised by RBI to prepare action plans for improving their functioning in key areas.

Assistance of Textile Producing units in Gujarat

3788 SHRI CHHITUBHAI GAMIT will the Minister of TEXTILES be pleased to state

(a) the extent of financial assistance provided by the Government, in the textile producing units in Gujarat district-wise, during the year 1990-91, 1991-92, 1992-93 and 1993-94 together with details in this regard

(b) Whether the Government are implementing any concrete work scheme for the development of Chhaya producers and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI G VENKAT SWAMY) (a) As STATEMENT is attached

(b) No Sir

(c) In view of (b) above does not arise

Statement

Industrial development bank of India district-wise assistance disbursed to Textile units in Gujarat during 1990-91, 1991-92 1992-93

(Rs in lakh)

District	1990-91	1991-92	1992-93
Ahmedabad	2171 80	1215 00	3000 00
Aeroli	—	25 00	—
Vododara	—	37 50	100 00
Bharuch	71 00	—	—
Valsad	—	39 50	—
Gandhinagar	0 00	—	532 00
Jamnagar	25 00	—	1500 00
Kaira (Kheda)	—	—	200 00
Kutch	—	—	—

Mehsana	52 98	195 00	950 00
Panchashala	166 00	—	—
Rajkot	129 80	—	—
Surat	165 00	88 00	187 00
Total	2781 58	1600 00	6469 00

Child Labour

3789 SHRI CHHEDI PASWAN }
SHRI UDAY PRATAP } Will
SINGH }
SHRI MUMTAZ ANSARI }

the Minister of LABOUR be pleased to state

(a) whether the figures pertaining to child labour as per 1991 census are not available with the Government,

(b) if so, the reason therefor,

(c) the number of child labour as per 1991 census,

(d) whether the information pertaining to arrangements made to make them literate is available with the Government and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI P A. SANGMA) (a) to (c) Since the processing of 1991 census data on economic activities cross-classified with other characteristics including age is yet to be completed, the 1991 census figures pertaining to child labour are not yet available with Government

(d) and (e) The existing arrangements for formal and non-formal education in the country are open for the benefit of child labour as well. In addition special educational facilities are being made available to identified child labour under different schemes of the Ministry of labour such as the National Child Labour Project, the Grants-in-Aid and International Programme on Elimination of Child Labour

(English)

Project Management

3790 SHRI MANORANJAN BHAKTA Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state